

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2017 &
IA NO. 817 OF 2017**

Dated: 3rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Deepak Khurana

Dr. Hemant Kothari

Mr. Dinesh Puri for R-2

ORDER

As agreed by learned counsel for the parties, list the IA No. 817 of 2017 for hearing on **14.01.2019**. Interim order, if any, will continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/js